

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/73/7/AMR/2022	Admitted	7 of IBC	Union Bank of India Vs Sri Ravichandra Textiles Private Limited
	IA(IBC)/224/2024	U/Sec 60 (5) of IBC Reg 13(2)(d) & 17(1) of IBBI(Insolvency Resolution Process for corporate Persons) Reg, 2016	Mr. Venkat Narsinga Rao Kalvakota, IRP of M/s Sri Ravichandra Textiles Pvt Ltd

ORDER

IA (IBC)/224/2024:

Present: Mr. M. Rama Rao, Ld. Counsel for the Applicant.

This application has been filed by the IRP seeking to take on record the Report. Heard. The report is taken on record. Accordingly, IA (IBC)/224/2024 is allowed and disposed of.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)